

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). A section of the reservation staff of New Delhi Station went on lightening strike on the 27th August, 1980 for few hours to show their resentment against the arrest of the Chief Reservation Supervisor by the Central Bureau of Investigation. The Chief Reservation Supervisor was later released on bail.

Measures to check Cigarette Smoking

404. SHRI CHANDRABHAN ATHARE PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are contemplating to take any measures for effectively checking cigarette smoking apart from the statutory warning on cigarette packets that 'smoking is injurious to health'; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes

(b) 1. In order to provide certain restrictions in relation to trade and commerce in and production, supply and distribution of cigarettes, the Government of India has enacted a legislation namely "The Cigarettes (Regulation of production, supply and distribution) Act, 1975" which is in force with effect from 1-4-1976. The Act was forwarded to the State Governments in the year 1977 for implementation of its various provisions.

2. Several states have passed laws prohibiting juvenile smoking and smoking in public places like cinema halls, buses etc.

3. Mass publicity campaign on the hazards of smoking have been undertaken through publication and mass media by Central Health Education Bureau. Films on the subject have been prepared and they are being shown in cinema halls. Four scripts on smoking and health hazards have been sent out by C.H.E.B., to all the

stations of All India Radio and T.V. Centres.

4. The Central Health Education Bureau has developed health education syllabus which includes the topic related to hazards of smoking and its bad effects on health for students of Classes IX and X under the Central Board of Secondary Education.

5. In order to ensure uniform standards of material being prescribed in the text books all over the country the Ministry of Health and Family Welfare have suggested to the Ministry of Education that a chapter on "Harmful Effects of Smoking" may be prepared by N.C.E.R.T. in consultation with the Central Health Education Bureau, which after approval may be recommended to the various states/ Union Territories for inclusion in the school level text books.

6. Tax burden on production and sale of cigarettes has been increased to make smoking more prohibitive.

7. The All India Radio and Door Darshan have taken a decision not to accept advertisements regarding cigarettes and other tobacco products in their commercial services.

8. Indian Airlines have extended the "No smoking areas" in the various aircrafts and have stopped the permissive announcement "You may smoke, if you wish".

Railway Labour Tribunal Award

405. SHRI SURAJ BHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Labour Tribunal Award has been accepted by the Ministry of Railways and its implementation has also been ordered;

(b) whether it is also a fact that additional staff required for this purpose has not so far been provided at most of the places including Delhi Division of Northern Railway;